

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,
WEST ZONAL BENCH : AHMEDABAD**

REGIONAL BENCH - COURT NO. 3

EXCISE Appeal No. 10292 of 2015-DB

[Arising out of Order-in-Original/Appeal No AHM-EXCUS-002-COMMR-18-14-15 dated 26.12.2014 passed by Commissioner of Central Excise-AHMEDABAD-II]

Nirav Shah Director

Rippen Radiators & Heat Exchangers Pvt Limited
142-143, Maha Gujarat Indu Estate, Moraiya
Changodar, AHMEDABAD, GUJARAT-382213

.... Appellant

VERSUS

Commissioner of Central Excise & ST, Ahmedabad-ii Respondent

Custom House, First Floor, Old High Court Road,
Navrangpura, Ahmedabad, Gujarat-380009

APPEARANCE :

Shri Vikrant Kackaria, Advocate for the Appellant
Shri Rajesh Nathan, Assistant Commissioner, (AR) for the Respondent

**CORAM: HON'BLE MR. RAMESH NAIR, MEMBER (JUDICIAL)
HON'BLE MR. C.L. MAHAR, MEMBER (TECHNICAL)**

DATE OF HEARING : 26.07.2023

DATE OF DECISION: 10.08.2023

RAMESH NAIR :

Appeal disposed of. For order, see order of date in Excise Appeal No.
10291 of 2015.

**(Ramesh Nair)
Member (Judicial)**

**(C L Mahar)
Member (Technical)**